GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA

UNSTARRED QUESTION NO. 1412 TO BE ANSWERED ON 29th JULY 2025

PROCESSING MARGINS IN MILK

1412. DR. AMOL RAMSING KOLHE:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is aware that dairy farmers in the country receive around 32 per litre while consumers pay 60 or more, creating an 87.5% price gap;
- (b) whether the Government is monitoring the margins of private dairies and intermediaries between dairy farmers and consumers;
- (c) whether the Government has assessed the impact of inflated processing margins, tampered milkometers, and lack of benefit from global milk powder price drops on farmer incomes;
- (d) whether there is a central mechanism exists to regulate the for price or quality regulation of milk procurement and if not, the Government plans to strengthen oversight of private dairies;
- (e) whether the Government is aware that violations of minimum procurement prices by private unions and proposes policy guidelines to prevent such practices; and
- (f) whether the Government has any proposals to establish a national milk pricing framework or board, and issue enforcement guidelines on adulteration checks and pricing compliance?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (PROF. S.P. SINGH BAGHEL)

- (a) Department of Animal Husbandry & Dairying (DAHD), Government of India regularly monitors the milk situation in the country in consultation with State milk federations/stakeholders to review the milk situation the country. As per the Milk Situation Report provided by the State Milk Federation/Unions, the average procurement price of milk paid to the farmers during the month of June 2025 was about Rs. 47.70 per kg of milk containing 6% fat and 9% solids-not-fat (SNF) and the sale price for milk containing 6% fat and 9% SNF is Rs 65.04 per litre, which implies that about 73% of consumer prices is directly returned to the farmers in terms of procurement price.
- (b) DAHD does not regulate procurement and sale prices of milk in the country Prices of milk are decided by the cooperative and private dairies based on their cost of production, stocks of dairy commodities (White Butter, Skimmed Milk Powder (SMP) etc.) and prevalent market forces at domestic and international level.
- (c) Does not arise in view of (a) and (b) above.
- (d) to (f) Does not arise in view of (a) and (b) above with respect to milk procurement and milk price. As regards the quality of milk, Food safety Standards for milk and milk products comes under the preview of Food Safety and Standards Authority of India (FSSAI), Ministry of Health and Family Welfare
